

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO-1217
ANSWERED ON-27.07.2018

KEY ADMINISTRATIVE REFORMS

1217. Dr. VINAY P. SAHASRABUDDHE :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Ministry has implemented any key administrative reform pertaining particularly to the functioning of departments under it, during the last three years and if so, the details thereof;
- (b) whether the Ministry has received any suggestions from public or MPs pertaining to key reforms during the last three years and if so, the details thereof; and
- (c) the number of such suggestions, if any, that were accepted and implemented?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES

(SADHVI NIRANJAN JYOTI)

(a): In the last three years, the Ministry of Food Processing Industries has taken various initiatives towards administrative reforms such as making all the process related to release of grants simple, easy and transparent through Scheme Monitoring System. The system facilitates online submission of application, document uploading and its status tracking on real-time basis. Ministry has also implemented E-procurement whereby complete process of e-tendering from publishing of tenders online, inviting online bids, evaluation and award of contract is now being done on-line. Digitization of files have been implemented and under the digitization of files, 6600 files have been digitized so far. The Ministry is also implementing E-office since March, 2015;

(b): No Sir;

(c): Does not arise.
